

# BUSINESS ADVISORY COMMITTEE

## THIRTIETH REPORT

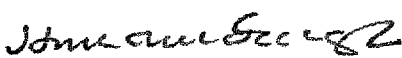
(Third Lok Sabha)

The Business Advisory Committee held a sitting on Friday, the 18th September, 1964.

2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each item:

- |  |         |
|--|---------|
| (1) Discussion and voting on the Supplementary Demands for Grants (General) for 1964-65.   | 2 hours |
| (2) The Representation of the People (Amendment) Bill, 1964, <u>(Consideration and passing)</u>  | 1 hour  |
| (3) The High Court Judges (Conditions of Service) Amendment Bill, 1964. <u>(Consideration and passing)</u>                                   | 2 hours |
| (4) The Direct Taxes (Amendment) Bill, 1964. <u>(Consideration and passing)</u>  | 4 hours |
| (5) The Prevention of Food Adulteration (Amendment) Bill, 1963, as reported by the Joint Committee. <u>(Consideration and passing)</u>       | 5 hours |
| (6) Resolution approving the Proclamation issued by the President, under article 356 of the Constitution in relation to the State of Kerala. | 5 hours |
| (7) Discussion on the international situation.   | 6 hours |
| (8) The Companies (Amendment) Bill, 1964. <u>(Consideration and passing)</u>   | 3 hours |

NEW DELHI  
September 18, 1964  
Bhadra 27, 1886 (Saka).

  
(HUKAM SINGH)  
Chairman,  
Business Advisory Committee.